National Company Law Tribunal Allahabad Bench Allahabad

1 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016.

NAME OF THE COMPANY: M/s Vishwesh Dutt Tiwari & Anr.

v/s

M/s Galaxy Life Care Services Pvt. Ltd..

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. MK. RASMISH SINHA ADU Petitores April Sent

2. ABHAY K. DAS Adv. Frank, Acker Kowarks

3. ADESH TANDON Pes KS For Republic American

Order dated 26.09.2016

CP No. 1(ND)/2016 M/S Vishwesh Dutt Tiwari & Anr. V M/S Galaxy Life Care Service Pvt. Ltd.

Heard the Learned Counsel for petitioner in C.P. 80 (ND)/2015 in part. For continuation list on 24.10.2016.

V. S. R. Avadhani, Member (Judicial)

Harihar P. Chaturvedi, Member (Judicial)